



Date : 30-09-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)

Mr. Niraj Sharma, AOR  
  
Mr. Ajit Kumar Sinha, Adv.  
Mr. Ambhoj Kumar Sinha, AOR  
  
Mr. Amit Anand Tiwari, Adv.  
Ms. Shakun Sharma, AOR  
Ms. Mary Mitzy, Adv.  
Ms. Devyani Gupta, Adv.  
  
Mr. Mukul Rohtagi, Sr. Adv.  
Mr. Ajit Kumar Sinha, Sr. Adv.  
Mr. Ashwarya Sinha, AOR  
Mr. Srijan Sinha, Adv.  
Mr. Priyanka Sinha, Adv.  
Mr. Alok Singh, Adv.

For Respondent(s)

Mr. S.V. Raju, ASG  
Mr. Kush Chaturvedi, Adv.  
Mr. Divyansh Rathi, Adv.  
Mr. Manan Popli, Adv.  
Mr. Arvind Kumar Sharma, AOR  
  
Mr. Ashwani Kumar Dubey, AOR  
Mr. Amit Sharma, AOR  
Mr. Manish Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 08.10.2020.

In the meantime, the parties are at liberty to exchange affidavits, if any.

Registry to ensure that the oldest Special Leave Petition, in terms of "date of institution" be listed first as the leading case.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER